

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1487**

TO BE ANSWERED ON THE 2ND AUGUST, 2023/ SRAVANA 11, 1945 (SAKA)

MODERNISATION OF POLICE FORCES

1487 SHRI RAJEEV SHUKLA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is taking measures to modernise the Police Forces as well as Paramilitary Forces;**
- (b) if so, the details of progress made, force-wise and the benefits realised;**
- (c) the digital measures being implemented in this respect; and**
- (d) the proposed measures to be taken in this regard?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a):

I. Police Forces :

Yes Sir. Modernisation of police forces is an ongoing and continuous process. 'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution. It is the responsibility of the State Governments to develop the police infrastructure. However, the efforts of the States for equipping and modernizing of their police forces have been supplemented under the scheme of "Assistance to States & UTs for

Modernization of Police (ASUMP)” [erstwhile scheme of Modernization of State Police Forces(MPF)].

II. Paramilitary Forces :

Modernization of Central Armed Police Forces (CAPFs) & Assam Rifles (AR) is also a continuous process. CAPFs & AR have been allotted sufficient funds under General Provisioning heads to maintain and upgrade their inventories as per their operational requirement.

(b), (c) & (d) :

I. Police Forces :

Under ASUMP scheme, the State Governments formulate their State Action Plans (SAPs) by including items as per their requirements and strategic priorities. These SAPs are considered by the High Powered Committee (HPC) in the Ministry and subsequently funds are released.

These items may include latest weaponry, training gadgets, communication equipment, forensic equipment, cyber policing equipment etc. The digital measures proposed by State Governments are also supported under ASUMP scheme.

The budgetary allocations and releases to the State/UT Governments under the ASUMP scheme, during the last 3 years is at Annexure-I.

II. Paramilitary Forces :

Funds allotted to CAPFs & AR and expenditure incurred, under General Provisioning heads are as under :

(₹ in crore)

Financial year	B.E.	Expenditure incurred
2022-23	3247.29	2495.75 *
2021-22	3068.53	2525.74*
2020-21	3084.07	2071.73*

***Force-wise Budget Estimate(BE) & Expenditure Details is at Annexure-II.**

Besides, the Government has approved a separate Scheme namely, Modernization Plan-IV for CAPFs & AR, in continuation of Modernization Plan-III, with a total financial outlay of Rs. 1523 crore, till 31.03.2026. Force-wise Sanctioned Outlay under Modernization Plan-IV is at Annexure-III.

CAPFs & AR have procured the latest weapons, surveillance and communication equipment, specialized vehicles, protective gears etc. to enable them to perform important tasks such as guarding the borders and maintaining internal security. This plan bridges the gap between the existing inventory/technology held by CAPFs & AR and the latest appropriate state of the art technology in view of the current security scenario across the country.

Under Modernization Plan-IV, besides other items, CAPFs & AR have also been authorized to procure various digital items as per their requirements.

Table 1 : Details of the funds allocated and released to the States during the last 3 financial years under the scheme of 'Assistance to States and UTs for Modernization of Police'

(₹ in crore)

S. No.	State	2020-21		2021-22		2022-23	
		Allocation	Released	Allocation	Released	Allocation	Released
1.	Andhra Pradesh	24.46	5.83	24.46	-	17.73	0.4430
2.	Arunachal Pradesh	3.92	-	3.92	-	3.26	0.3345
3.	Assam	26.4	-	26.4	9.36	11.64	3.8565
4.	Bihar	27.62	19.12	27.62	-	27.14	0.4430
5.	Chhattisgarh	9.72	7.16	9.72	5.44	11.01	0.4430
6.	Goa	1.03	0.22	1.03	0.26	2.79	1.0245
7.	Gujarat	25.58	-	25.58	-	26.67	0.5440
8.	Haryana	11.48	-	11.48	10.35	11.96	0.5440
9.	Himachal Pradesh	3.5	0.83	3.5	-	4.34	0.3345
10.	Jammu & Kashmir	-	-	-	-	---	0.00
11.	Jharkhand	9.21	-	9.21	-	11.87	1.8830
12.	Karnataka	38.37	9.14	38.37	32.54	19.19	4.7975
13.	Kerala	16.11	-	16.11	4.48	18.59	0.4430
14.	Madhya Pradesh	27.11	-	27.11	6.78	25.15	0.4430
15.	Maharashtra	47.11	-	47.11	-	36.24	0.5440
16.	Manipur	9.55	-	9.55	-	4.10	0.9845
17.	Meghalaya	3.75	-	3.75	-	3.29	2.1145
18.	Mizoram	4.77	1.14	4.77	-	2.74	3.2531
19.	Nagaland	10.74	-	10.74	17.03	3.57	0.3345
20.	Odisha	15.6	-	15.6	3.90	13.91	0.4430
21.	Punjab	16.42	4.15	16.42	-	11.18	0.4430
22.	Rajasthan	31.26	13.53	31.26	13.53	21.18	0.5440
23.	Sikkim	1.77	-	1.77	1.37	2.43	0.3345
24.	Tamil Nadu	34.84	-	34.84	-	44.04	0.5440
25.	Telangana	17.48	4.16	17.48	8.74	14.32	4.1240
26.	Tripura	7.84	5.72	7.84	6.75	3.91	0.3345
27.	Uttar Pradesh	63.19	32.02	63.19	32.02	56.61	0.5440
28.	Uttarakhand	3.37	-	3.37	5.84	5.43	0.4430
29.	West Bengal	28.9	-	28.9	-	23.49	0.5440
	Sub-Total	521.10	103.02	521.10	158.39	437.78	31.0621
	Contingency Reserve, ^	38.54				31.00	
	Mega City ^ Policing	-					
	Misc. exp.	0.45	0.23			0.45	0.1770
	Incentives for Police Reforms^	154.15		99.35	0.18	124.00	
	Separate Project**	56.52				5.00	
	UTs	NA		NA		22.22	5.4470***
	Grand Total	770.76	103.25*	620.45	158.57*	620.45	36.6861
		(RE: 103.27)		(RE: 188.00)		(RE 150.52)	(=36.69)*

* Released amount remained on lower side due to unspent balances (lying with the States), which are required to be reduced to /below 25% of allocation of the relevant financial year.

^ Release of these funds are shown against relevant States.

** Greyhounds Training Centre in Andhra Pradesh.

*** Break-up of Rs 5.4470 crore released to Union Territories is in the Table 2.

Note-1: The figures of allocation and release for FY 2018-19 include funds released to Ordnance Factory Board (OFB) for supply of weaponry to the States. Releases have varied vis-à-vis allocations. Where release is less than allocation, the same is on account of non-submission of Utilization Certificates(UCs) and where release exceeds allocation, the same is on account of releases made for Mega City Policing or/and supplementary releases or/and better performance incentives or/and incentives for police reforms.

Continued...

Annexure-I to RSUO No. 1487 for 02.08.2023 - Continued

Table 2 : Details of the funds allocated and released to UTs during the year 2022-23 under the scheme of 'Assistance to States and UTs for Modernization of Police'

(₹ in crore)

S.No.	UTs	2022-23	
		Allocation	Released
1.	Andaman & Nicobar Islands	0.86	0.43
2.	Chandigarh	1.00	0.50
3.	Dadra & Nagar Haveli and Daman & Diu	0.66	0.33
4.	Delhi	10.69	2.6725
5.	Jammu & Kashmir	6.65	0.00
6.	Ladakh	0.66	0.33
7.	Lakshadweep	0.58	0.29
8.	Puducherry	1.12	0.8945
	Sub-Total	22.22	5.4470

Note : The scheme is extended to Union Territories from financial year 2022-23 only.

Force-wise Budget Estimate(BE) & Expenditure Details

(₹ in crore)

CAPFs	BE 2020-21	Expenditure
BSF	642.33	502.54
CRPF	1201.60	791.64
ITBP	289.37	135.68
AR	393.90	229.51
CISF	170.22	127.79
SSB	237.37	211.81
NSG	149.28	72.76
G.Total	3084.07	2071.73

CAPFs	BE 2021-22	Expenditure
BSF	587.00	573.52
CRPF	1200.86	969.79
ITBP	256.18	192.96
AR	428.90	299.42
CISF	188.79	193.05
SSB	238.10	177.42
NSG	168.70	119.58
G.Total	3068.53	2525.74

CAPFs	BE 2022-23	Expenditure
BSF	790.00	567.19
CRPF	1040.48	826.24
ITBP	325.13	271.34
AR	424.70	433.56
CISF	206.83	147.50
SSB	254.48	157.30
NSG	205.67	92.62
G.Total	3247.29	2495.75

Force wise Sanctioned Outlay and Expenditure under Modernization Plan-IV is as under :

(₹ in crore)

S/No.	CAPFs	Sanctioned Outlay	Expenditure incurred under Mod Plan-IV (till 16.07.2023)
1	Assam Rifles	157.05	32.78
2	BSF	355.66	2.09
3	CISF	122.21	4.52
4	CRPF	484.58	32.01
5	ITBP	166.00	14.66
6	NSG	88.62	0.01
7	SSB	148.88	0.31
GRAND TOTAL		1,523	86.38

(This scheme has been approved by Cabinet Committee on Security (CCS) on 01.02.2022. Approval and Scheme Guidelines were communicated by MHA to all the CAPFs on 25.05.2022).
